

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 209
109/252/ND/2020

IN THE MATTER OF:

Pr. Commissioner of Income Tax-6

...APPELLANT

Vs.

M/s. Nawab Buildcon Company Pvt. Ltd. and Ors.

...RESPONDENT

Section

Under Section 252

**Order delivered on 21.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Income Tax Department

**:Ms. Vibhooti Malhotra, Mr.
Shailender Singh, Advocates.**

For the ROC

:Mr. M. Yadubhushana Rao, AROC.

ORDER

Heard the submissions made by the Learned Counsel for the Income Tax Department. At the request of the Learned Counsel for the Income Tax Department service of notice by all modes including publication is allowed. Matter is adjourned to 05.02.2021.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**